

**Indian Citizenship for Refugees in
Rajmahal Thana**

3299. **FATHER ANTHONY MURMU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are hundreds of refugees in Rajmahal Thana (Police Station) from Bangladesh since 1963 who have not yet got Indian citizenship in spite of repeated petitions; and

(b) whether this delay and tacit refusal to grant the refugees Indian citizenship is causing lots of land dispute and feuds in the locality where the refugees reside?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (b). According to information furnished by the Government of Bihar, there are 92 refugees whose applications for grant of Indian citizenship are still pending. These persons were required to submit certain documents in connection with their registration as Indian citizens. They have since done so and action is under way for expeditious disposal of their applications. Information regarding land disputes etc. arising out of this matter is awaited from Bihar Government.

Augmentation of Power Generation

3301. **SHRI S. R. DAMANI:** Will the Minister of ENERGY be pleased to state:

(a) the additional generating capacity created in 1976-77 and the present capacity in the country, State-wise and project-wise and actual utilization; and

(b) the details of schemes under implementation or sanctioned to augment power generation and the time by which they will be commissioned?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) 1712.1 MW comprising 980 MW of thermal capacity and 732.1 MW of hydel capacity were added during 1976-77. Two statements I and II, one for thermal and the other for hydel capacity showing the State-wise and project-wise present installed capacity and actual generation and plant load factor during the year 1976-77, are laid on the Table of the House. [Placed in Library. See No. LT-681/77].

(b) Statement III showing the details of scheme under implementation and the likely dates of their commissioning is laid on the Table of the House. [Placed in Library. See No. LT-681/77].

**Use of Latex in manufacturing
Rubber Products**

3302. **SHRI KUMARI ANANTHAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government is aware that a large quantity of rubber is available in Kanya Kumari District in Tamil Nadu;

(b) whether there is any proposal in view to make use of the Latex in manufacturing rubber products by starting new rubber factories worth the name to give employment to large number of people?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The production of natural rubber in Kanya Kumari District in 1976-77 was 8,410 tonnes as against the total production of 1,49,632 tonnes in the country during that year.

(b) No such proposal is at present under the consideration of the Government.